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SLP(C)No. 20870 OF 2000

ITEM No.34

Court No. 4

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.20870/2000

(From the judgement and order dated 19/08/1998 in WP 4457/97
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS

Petitioner (s)

VERSUS

M/S. SUPER POLYPLAST P.LTD.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and c/delay in refiling SLP)
With

SLP(C)No.20872/2000, SLP(C)No.20873/2000, SLP(C)No.6020/2001

(With appln. for c/delay in refiling SLP and exemption from filing
c/c of the impugned judgment and with prayer for interim relief in
concerned SLPs.)

Date : 22/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mr. Ajay K. Agrawal., Adv.
Ms. Alka Agrawal, Adv.
Mr. C Siddharth, Adv.

For Respondent (s)

Mr. Jitendra Mohan Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
.SP2

Affidavit of Dasti service be filed as prayed.
List after service is complete.

.SP1

Charanjit

[Om Prakash]
Court Master